[RAJYA SABHA]

Starred Questions

Criteria for opening Kendriya Vidyalayas

*180. SHRI MANSUKH L. MANDAVIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the action taken till date, by Kendriya Vidyalaya Sangathan (KVS) to set up Kendriya Vidyalayas in various States along with the details thereof, State-wise;

(b) the action taken by the Ministry to relax the norms to provide rent free temporary accommodation for setting up of Kendriya Vidyalayas in various districts, as it takes a long time to create such infrastructure facilities and no one is coming forward to provide such accommodation, particularly in tribal districts; and

(c) the details thereof?

Andhra Pradesh

2.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) At present 1087 Kendriya Vidyalayas (KVs) are functioning in the country. The State/Union Territories-wise details are given in the Statement (*See* below).

(b) and (c) There is no proposal under consideration of the Ministry of Human Resource Development to relax the norms for opening of new KV. As per prescribed norms for the opening of new KVs under Civil/Defence sector, the sponsoring agency is liable to provide suitable and sufficient rent free temporary accommodation for setting up of a newly sanctioned KVs to make the school functional till the construction of permanent Vidyalaya building by the Kendriya Vidyalaya Sangathan (KVS) on the land to be provided by the sponsoring agency, free of cost, to KVS.

Statement

Sl. No		Civil	Defence	Project	I.H.L.*	Total
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands (UT)	01	01	00	00	02

19

05

00

53

29

Details of State/UT-wise number of functional Kendriya Vidyalayas in the country (as on 1.03.2013)

Written Answers to	[8 MAR., 2013]		Starred Questions 61			
1 2	3	4	5	6	7	
3. Arunachal Pradesh	12	01	00	01	14	
4. Assam	24	14	14	03	55	
5. Bihar	37	06	02	00	45	
6. Chandigarh (UT)	00	05	00	00	05	
7. Chhattisgarh	19	00	07	00	26	
8. Dadra and Nagar Haveli (UT)	01	00	00	00	01	
9. Daman and Diu (UT)	01	00	00	00	01	
10. Delhi	32	08	02	01	43	
11. Goa	00	05	00	00	05	
12. Gujarat	18	16	09	01	44	
13. Haryana	17	10	01	00	28	
14. Himachal Pradesh	12	08	03	00	23	
15. Jammu and Kashmir	20	15	03	00	38	
16. Jharkhand	23	04	05	00	32	
17. Karnataka	22	10	06	01	39	
18. Kerala	25	08	02	00	35	
19. Lakshadweep (UT)	01	00	00	00	01	
20. Madhya Pradesh	62	19	11	00	92	
21. Maharashtra	13	38	03	02	56	
22. Manipur	05	01	01	00	07	
23. Meghalaya	02	04	00	01	07	
24. Mizoram	03	00	00	01	04	
25. Nagaland	03	02	00	00	05	

62 Short Notice	[RAJYA	SABHA]			Question
1. 2	3	4	5	6	7
26. Odisha	44	05	04	00	53
27. Puducherry (UT)	03	00	00	01	04
28. Punjab	13	34	01	00	48
29. Rajasthan	37	22	05	00	64
30. Sikkim	01	00	01	00	02
31. Tamil Nadu	19	15	03	03	40
32. Tripura	07	00	01	01	09
33. Uttar Pradesh	48	44	10	03	105
34. Uttarakhand	23	13	05	02	43
35. West Bengal	27	24	05	02	58
Total:	604	351	109	23	1087

I.H.L. = Institute of Higher Learning.

SHORT NOTICE QUESTION

Assessment of drought affected regions of Maharashtra

SHRI PRAKASH JAVADEKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has made any assessment of the situation in the drought affected regions of Maharashtra;

(b) if so, whether any help and relief has been provided by Government for the drought affected regions of Maharashtra;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (d) During Kharif – 2012, Government of Maharashtra declared drought in 125 talukas.